

**DIVISION BENCH**

**ITEM NO.6**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA (CAA) No.08/ALD/2024  
(First Motion)**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 7<sup>th</sup> June, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>TIWARI SHEET GRAH PRIVATE LIMITED WITH TIWARI COLD STORAGE PRIVATE LIMITED</b>
<b>UNDER SECTION</b>	<b>230/232 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Anuj Kumar with : *For the Applicant Companies*  
Sh. Ramesh Chandra Sharma, Advs.

**ORDER**

Ld. Counsel representing the Applicant Companies is present physically.

- 1. This is a first motion application.**
- 2. Arguments heard. Order reserved.**

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**7<sup>th</sup> June, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*